

Interim Resolution Professional : A Pitchai													IBBI Registration No. IBBI/PA-001/IP-P-02527/2021-2022/14040			
Name of the corporate debtor: Orient Frozen Foods LLP													Date of commencement of CIRP: 20/12/2024		; List of creditors as on: 13/02/2025	
List of unsecured financial creditors belonging to any class of creditors																
(Amount in Rs.)																
Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any			
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?						% of voting share in CoC		
				0	0						0					
0 Total				0	0			0	0	0	0	0				
<p>A. Pitchai Interim Resolution Professional In the matter of Orient Frozen Foods LLP IBBI Registration No.:- IBBI/PA-001/IP-P-02527/2021-2022/14040 IBBI Registered Address: Door No.891-F,PLOT No.A28/1 ,15th Street, Rahmath Nagar, Behind Child Jesus Church, Tirunelveli, Tamil Nadu – 627011. IBBI Registered Email ID: pitchai.a1958@gmail.com Authorization For Assignment valid up to: June 30, 2025</p> <p>Process Specific Address: A. Pitchai c/o Ancoraa Resolution Private Limited, 1412, 14th Floor, Real Tech Park, Sector 30 A, Vashi, Navi Mumbai - 400 703 Process Specific Email Id: cirp.offilp@ancoraa.com</p>																